

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 623
96/252/ND/2021**

**IN THE MATTER OF:
M/s. Fiorano Motors LLP**

...APPELLANT

Vs.

ROC

...RESPONDENT

**Section
U/s 252**

**Order delivered on 20.01.2023
(Virtual Hearing)**

Coram:

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Appellant

:

For the RoC

**:Mr. Ssaaurabh Indura, Company
Prosecutor**

For the Income Tax Department

:

ORDER

Due to paucity of time, matter is now adjourned to **17.02.2023**.

**Sd/-
(Court Officer)**